

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Date of decision: 14-6-1993

Original Application No.543 of 1993

1. AG Abraham,
Assistant Engineer(Civil),
Telecom Civil Sub Division,
Quilon, Kerala.
2. P Gopalan,
Assistant Engineer(Civil),
Telecom Civil Sub Division,
Thiruvalla, Kerala.
3. PJ Varghese,
Assistant Engineer(Civil)
Telecom Civil Sub Division No.1
Ernakulam. - Applicants
- Mr Abraham Vakkanal - Counsel for the
applicants

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1. Union of India, represented by
its Secretary, Ministry of
Communications, New Delhi-110001.
2. The Chairman, Telecom Commission,
Sanchar Bhavan, Ashoka Road,
New Delhi-110 001.
3. The Assistant Director General(Civil)
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhavan, New Delhi-110 001.
4. SK Kaul, C/o Asstt. Director
General(Civil), Department of Tele-
communications, Ministry of
Communications, Sanchar Bhavan,
New Delhi-110 001.
5. Sudhir Kumar, C/o Asstt. Director
General(Civil), Department of Tele-
communications, Ministry of Communi-
cations, Sanchar Bhavan,
New Delhi-110 001.
6. CS Satpute, A.E.(C),
C/o Executive Engineer,
Telecom Civil Division,
R.S.A. Building, Nagpur-440 001.
7. SK Sinha,
Asstt. Surveyor of Works,
Telecom Civil Planning Circle,
Yogayug Bhavan, 36, CR Avenue,
Calcutta-700 012. - Respondents

8. Sheo Pujan Ram, A.E.(C)-II,
Telecom Civil Division, H.P.O.
Kanpur-208 001.

9. S.Chellappan, A.E.(C)
Telecom Civil Division,
Thiruvananthapuram.

10. Satish Kumar Bhardwaj, A.E.(C),
Telecom Civil Division,
Jabalpur- 482 002.

- Respondents

Mr Abdul Sammed, ACGSC

- Counsel for the
respondents 1 to 3

Mr PS Biju

- Counsel for the
respondent-9

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HON'BLE MR JUSTICE C SANKARAN NAIR, VICE CHAIRMAN

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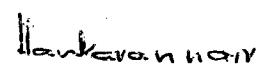
HON'BLE MR R RANGARAJAN, ADMINISTRATIVE MEMBER

JUDGEMENT

C Sankaran Nair(J), Vice Chairman

Applicant challenges the validity of Annexure-A1 seniority list dated 9.2.1993. Standing counsel for respondents submits that the impugned list is no longer in force, and that a subsequent provisional list dated 11.5.93 is in force. In this view, the application has become infructuous. Applicant, if advised, may challenge the seniority list dated 11.5.93 by appropriate means. We record the submission of respondents that Annexure-A1 list is no longer valid. Disposed of.


R Rangarajan
Administrative Member


C Sankaran Nair(J)
Vice Chairman

Dated, the 14th June of 1993

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List of Annexures

Annexure-A1 : Copy of Order No.19-24/92-CWG dated
9.2.1993 of the 3rd respondent and the
seniority list of AB(C) as on 1.2.1993.